

From:
Nalin Kumar,
 Registrar (Administration) I/c.,
 High Court of Jharkhand,
 Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.
 Letter No. _____/Apptt.
 Dated: _____

To,
The Director,
 National Judicial Academy,
 Bhadbhada Road, Suraj Nagar P.O.,
 Bhopal – 462044 (M.P.).

Sub.:- **Regarding nominations of Judicial Officers for NJA virtual training Programmes for the Academic Year 2020-21 through video conferencing for the months from January to May, 2021.**

Ref.:- *Your letter No. NJA/Dir./Ac.Prog./2020-21/2647 dated 20.11.2020 & Email dated 24.11.2020.*

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate the following Judicial Officers of the State of Jharkhand for attending the virtual training programme through video conferencing to be held during the months from January to May, 2021 in the manner indicated below:-

S.No./ Prog. No.	Prog. Date	Name of Judicial Officers	Mobile No.	Email Id
1. P-1237	23-24 Jan., 2021 (02 days)	(i) Sri Arvind Kumar Pandey, District & Addl. Sessions Judge- cum-Spl. Judge, CBI, Dhanbad	9431389198	pandey.arvind04@gmail.com
		(ii) Sri Anil Kumar Mishra No.1, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi	9431137115	anil.jjs@gmail.com
2. P-1238	23-24 Jan., 2021 (02 days)	(i) Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj	9431194336	anandprakashjm@gmail.com
		(ii) Sri Sanjay Kumar Choudhary, District & Addl. Sessions Judge, Deoghar	7979932001	sanjaychoudhary3131@gmail.com
3. P-1239	30-31 Jan., 2021 (02 days)	(i) Sri Arun Kumar Rai, Principal District & Sessions Judge, Hazaribagh	9431140946	akrai276@gmail.com
		(ii) Sri Satya Prakash Sinha, Principal District & Sessions Judge, Godda	9431516559	judgesatyasinha@gmail.com
4. P-1243	06-07 Mar., 2021 (02 days)	(i) Sri Ram Sharma, Principal District & Sessions Judge, Dumka	8521218198	ramsharmaadvocate@gmail.com
		(ii) Sri Nikesh Kumar Sinha, Principal District & Sessions Judge, Ramgarh	7295870586	js.nikesh-jhr@njc.in
5. P-1246	03-04 Apr., 2021 (02 days)	(i) Sri Yogesh Kumar Singh, District & Addl. Sessions Judge, Bokaro	9430184421	yksciviljudge68@gmail.com
		(ii) Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla	9431379542	rok mishra@gmail.com
6. P-1249	17-18 Apr., 2021 (02 days)	(i) Sri Radha Krishan, District & Addl. Sessions Judge- Cum-Presiding Officers, Commercial Court, Jamshedpur	9334011551	radhakrishnajudge@gmail.com
		(ii) Sri Rajeev Anand, Addl. Judicial Commissioner-cum- Presiding Officer, Commercial Court, Ranchi	9431155220	moyakiah@rediffmail.com

7. P-1251	24-25 Apr., 2021 (02 days)	(i) Sri Sanjay Kumar Chandhariyavi , Principal District & Sessions Judge, Gumla	9431116939	chandhariyavi@gmail.com
		(ii) Sri Pradip Kumar Choubey , Principal District & Sessions Judge, Daltonganj	9431176540	choubeypradip123@gmail.com
8. P-1253	08-09 May, 2021 (02 days)	(i) Smt. Kashika M. Prasad , Special Judge, POCSO Act, Ranchi	9470957821	kmp9470@gmail.com
		(ii) Sri Akhilesh Kumar Tiwari , Special Judge, POCSO Act, Dhanbad	9431353626	aktiwari.jjs@gmail.com
9. P-1254	15-16 May, 2021 (02 days)	(i) Sri Deepak Nath Tiwari , Director, Judicial Academy Jharkhand, Ranchi	8340540180	deepakadj2002@gmail.com
		(ii) Sri Rajesh Sharan Singh , Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi	9523742866	r.singh.jhar@gmail.com
10. P-1255	16 th May, 2021 (01 day)	(i) Sri Deepak Nath Tiwari , Director, Judicial Academy Jharkhand, Ranchi	8340540180	deepakadj2002@gmail.com
		(ii) Sri Rajesh Sharan Singh , Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi	9523742866	r.singh.jhar@gmail.com

This is for your information and needful.

Yours faithfully,
Sd/- **Nalin Kumar**
Registrar (Administration) I/c.

Memo No. 48 /Apptt.

Dated Ranchi the 05/01/2021

Copy forwarded to the Principal District & Sessions Judges, Bokaro / Dhanbad / Deoghar / Dumka / Palamau at Daltonganj / Gumla / Godda / Hazaribagh / Ramgarh / Jamshedpur and the Judicial Commissioner, Ranchi for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Officers concerned for information and needful.


Registrar (Administration) I/c.